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Title: Introduction of the Eradication of Malnutrition Bill, 2011.

SHRI BHAKTA CHARAN DAS (KALAHANDI): Mr. Chairman, Sir, I beg to move for leave to introduce a Bill to provide for setting up of an Authority for supply of nutritious food to the neglected, homeless, street, physically and mentally challenged malnourished children and to the members of the families living below poverty line who cannot afford nutritious food and for matters connected therewith.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for setting up of an Authority for supply of nutritious food to the neglected, homeless, street, physically and mentally challenged malnourished children and to the members of the families living below poverty line who cannot afford nutritious food and for matters connected therewith."

*The motion was adopted.*

SHRI BHAKTA CHARAN DAS : Sir, I introduce the Bill.

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